

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO.170/00066 /2016

IN

ORIGINAL APPLICATION NO.170/00240/2015

DATED THIS THE 13th DAY OF JUNE 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P. K. PRADHAN , MEMBER(A)

Bharathi Jalawadi

W/o Late Balachandra Jalawadi,
R/a Sangameshwara Nilaya,
Dhanashree, Near ITI College,
Sholapur Road,
Bijapur – 586 101.

... Applicant

(By Advocate Shri.N. Obalappa)

Vs.

1. The Union of India

Represented by its Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi – 110 001.

2. The Chief Executive Officer,
Prasar Bharati, II Floor,
PTI Building, Parliament Street,
New Delhi – 110 001.

3. The Director General,
All India Radio, Akashvani Bhavan,
Parliament Street, New Delhi – 110 001.

4. The Addl. Director General, SR I & II
All India Radio, Rajbhavan Road,
Bangalore – 560 001.

5. The Station Director,

All India Radio, AIR Complex,
Raj Bhavan Raod,
Bangalore – 560 001.

6. Smt. D. Gangamani,
Lower Division Clerk,
Doordarshan Kendra,
J.C. Nagar,
Bangalore – 560 006.

7. Shri M. Arunkumar,
Lower Division Clerk,
All India Radio,
Bijapur – 586 102.

8. Smt. Vanishree
Lower Division Clerk,
All India Radio,
Mangalore

9. Smt. Devaki Devi,
Lower Division Clerk,
All India Radio,
Chitradurga

10. Smt. Yeshoda Devi,
Lower Division Clerk,
Doordarshan Kendra,
Bangalore – 560 006

...Respondents

(By Shri S. Prakash Shetty, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. The respondents filed reply to the RA and admit that by inadvertant mistake some vacancies were overlooked and number of vacancies which was availabe at that point of time was 30. Therefore, the number of vacancies available for compassionate

appointment is 1.5 which means 2. As either 50% or above to be taken as one. Therefore, the applicant shall be eligible for consideration for compassionate appointment. The earlier order is therefore, recalled. Fresh order to be issued to the effect that the applicant is entitled for fresh consideration within 2 months next. Review application is allowed. OA.240/2015 is also allowed. No order as costs.

(P. K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

bk.